

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 510 of 2003

Jabalpur, this the 27th day of August, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Stephen Davy S/o Shri B.J. Davy
aged about 28 years, class IV Khalasi
Central Railway, Jabalpur
R/o 281/B, Upper Line, Railway
Quarter Jabalpur.

APPLICANT

(By Advocate - Smt. J. Choudhary)

VERSUS

1. Union of India
through General Manager
Western Central Railway, Jabalpur
2. Divisional Railway Manager (P)
Western Central Railway Jabalpur
3. Divisional Sports Officer
Western Central Railway,
Jabalpur.

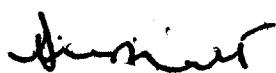
RESPONDENTS

(By Advocate - Shri M.N. Banerjee)

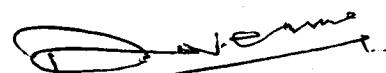
O R D E R (ORAL)

By D.C. Verma, Vice Chairman (Judicial) -

The learned counsel for the applicant, Smt. J. Choudhary wants to withdraw this original Application because of the jurisdiction being before the Mumbai Bench. In view of the above we order accordingly. OA is dismissed as withdrawn.



(Anand Kumar Bhatt)
Administrative Member



(D.C. Verma)
Vice Chairman (J)

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